

(a) whether all the 11 candidates appointed as Traffic Assistants were from the reserved category and if so, whether a separate panel for general category was also formed;

(b) if so, the details thereof;

(c) whether it is proposed to appoint the candidates from the Vayudoot services instead of from the panel drawn in 1990 from the successful candidates;

(d) if so, the reasons therefor; and

(e) the time by which the Government propose to appoint remaining candidates from the panel?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). For the post of Traffic Assistants with Indian Airlines, Northern Region, 126 general category and 34 reserved categories candidates were empanelled on 31st January, 1990. Fifteen Candidates from the reserved categories have already been offered appointment.

(c) to (e). In view of the surplus man power available with Vayudoot Ltd., it has been decided to make appointments in the Indian Airlines in the following order:-

(a) Employees of Indian Airlines empanelled for the post;

(b) Employees of Vayudoot found suitable for the post as per the laid down eligibility criteria; and

(c) Candidates from the open Market.

This is, however, subject to availability

to vacancies during the validity period of the panel which it upto 31.3.92.

Development of Non-Conventional Energy Sources in the country

1891. SHRI BHUNPINDER SINGH HOODA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the progress made in the development of non-conventional energy sources in the country;

(b) where there has been slackness in this direction in the recent past; and

(c) if so, the whether the Government propose to wind up some units of the Deptt. of non-conventional energy sources in view of the unproductive administrative costs?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Research, development, demonstration and dissemination efforts are being made for all round development and use of non-conventional energy sources in the country. Status of progress made for various types of non-conventional energy systems and devices is given in the Statement 'A'.

(b) and (c). Non-Conventional energy systems and devices are becoming more and more popular with the assistance and efforts made by the Central and State Governments /Nodal agencies responsible for present to wind up some of the units of the Department of non conventional Energy Sources.

STATEMENT*Status of progress made for various types of non-conventional energy systems & devices.*

<i>S.No.</i>	<i>Programmes</i>	<i>Units</i>	<i>Cumulative Achievement upto 31.12.1991</i>
1.	National Project on Biogas Development (family size biogas plants)	Nos. in lakh	14.90
2.	Community/Institutional Biogas plants	Nos.	750
3.	National Programme on Improved Chulhas	Nos. in lakh	113.05
4.	Solar Thermal Energy Systems	Coll. area in sq.mts. (In'000)	190
5.	Solar Cookers	Nos. in '000	201
6.	Villages provided with Photovoltaic Street lights	Nos.	3050
7.	Photovoltaic Water Pumps	Nos.	1181
8.	Photovoltaic Power Units	KWP	601.2
9.	Photovoltaic Community lights/TV and community facilities	Nos.	938
10.	Photovoltaic Domestic lighting units	Nos.	5050
11.	Wind Pumps	Nos.	2756
12.	Wind Firms	MW	39
13.	Mini-Micro Hydro	MW	79.35
14.	Urjagram Energy Surveys	Nos.	1385
15.	Urjagram Projects	Nos.	153
16.	Biomass Energy Plantations	Hectares	17165

<i>S No</i>	<i>Programmes</i>	<i>Units</i>	<i>Cumulative Achievement upto 31 12.1991</i>
17	Biomass Gasifiers	Nos	760
18	Biomass Stirling Engines	Nos	100

Modernisation of Steel Plants

1892 SHRI PURNACHANDRAMALIK
Will the Minister of STEEL be pleased to state

(a) how much money including foreign exchange, the country is loosing every year due to delay in modernisation of different Steel Plants, and

(b) the action taken or proposed to be taken by the Government to save such a huge amount?

THE MINISTER OF STATE FOR STEEL (SHRI SONTOSH MOHAN DEV) (a) and (b) Schemes for modernisation of steel plants of SAIL are either under implementation (Durgapur and Rourkela Steel Plants) or in the process of consideration (Burnpur Steel Works of IISCO and Bokaro Steel Plants) Contracts awarded for major packages of work in modernisation of Durgapur and Rourkela Steel Plants provide for ceilings on neutralisation of cost escalations during the contract periods, strict penalties and similar other clauses so as to ensure that SAIL is not unduly burdened with cost of delays. Government are alive to the need for expeditious clearance for and execution of schemes for modernisation of Bokaro and Burnpur Steel Plants and, accordingly, project proposals are being processed as fast as possible. Besides, progress in implementation of schemes is being constantly reviewed/monitored for taking effective and timely measures for ensuring that delays do not occur

Laying of Telephone Cables in Himachal Pradesh

1893 SHRI RAMPRASAD SINGH Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the Government have executed a programme of laying and constructing of underground ducts for laying telephone cables in Himachal Pradesh in 1990,

(b) if so, the progress of their civil works made so far in each district, and

(c) the full details of contractors engaged in the completion of the works?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P V RANGAYYA NAIDU) (a) No Sir

(b) and (c) Does not arise in view of (a) above

Construction of Post Offices buildings in Himachal Pradesh

1894 SHRI D D KHANORIA Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the Government propose to construct for Post Offices buildings in Himachal Pradesh,

(b) if so, the details thereof, district-wise, and

(c) if not, the reasons thereof?